

ORISSA HIGH COURT
FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0014611/2023	JAGANNATH MAHALIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /616 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000194/2023
2	BLAPL/0014612/2023	SAMPAD KUMAR SWAIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADAGODA P.S. /546 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000911/2023
3	BLAPL/0014613/2023	K. RAMANA @ RAVANA MURTY VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /52 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2023
4	BLAPL/0014614/2023	SACHIN RAJ JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /352 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000743/2023
5	BLAPL/0014615/2023	SANJIT RAY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	MAHULPALI /163 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000772/2023
6	BLAPL/0014616/2023	ROHIT BHAISA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	SUNDARGARH SADAR /2 /2023 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000174/2023
7	BLAPL/0014617/2023	KRUSHNA SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANGAPUR (BHANJANAGAR) /421 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000101/2023
8	BLAPL/0014618/2023	RAMACHANDRA @ TULU PANDA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	BAIDYANATHPUR /582 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002779/2023
9	BLAPL/0014619/2023	SISIRA MISHRA VS STATE OF ODISHA	BHARAT JALLI VS	BADAMBADI /13 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000019/2023
10	BLAPL/0014620/2023	PURNA CHANDRA PARIDA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /61 /2020 () //
11	BLAPL/0014621/2023	APPA RAO @ KUNA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SALIPUR /304 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000952/2023

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0014622/2023	SONU @ SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	JAGATPUR /158 /2015 () //
13	BLAPL/0014623/2023	SUSILA PATTNAYAK VS STATE OF ODISHA	GOURI MOHAN RATH VS	SPECIAL CRIME UNIT /3 /2023 () //
14	BLAPL/0014624/2023	SANTANU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /215 /2023 () //
15	BLAPL/0014625/2023	SARBESWAR PAHANTASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /229 /2023 () //
16	BLAPL/0014626/2023	SUNIL GAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /236 /2023 () //
17	BLAPL/0014627/2023	BADAL SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI /806 /2023 () //
18	BLAPL/0014628/2023	MERA BIBI @ MERA BISIS @ SULEKHA BIBI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BADAMBADI /232 /2022 () //
19	BLAPL/0014629/2023	AGLIMA BIBI @ RASEDHA BIBI @ AKLIMA BIBI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BADAMBADI /232 /2022 () //
20	BLAPL/0014630/2023	RAMAKANTA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /910 /2023 () //
21	BLAPL/0014631/2023	TULASI MISHRA VS STATE OF ODISHA	SRIKANT KUMAR BARIK VS	BADAMBADI /13 /2023 () //
22	BLAPL/0014632/2023	SHARATA CHANDRA MALLICK @ SARATA CHANDRA MALLICK VS STATE OF ODISHA	SUMAKANTA DWIBEDI VS	/ /0 () //
23	BLAPL/0014633/2023	ADHIR OJHA	GOURAV MOHANTY	KHANDAGIRI P.S. /459 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0014634/2023	KAILASH CHANDRA BEHERA	BHAGABAN SARANGI	//0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0014635/2023	TUSAR DAS	SMRUTI RANJAN ROUT	MAHILA P.S. BUXIBAZAR /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0014636/2023	GANGULI SETHA	ASUTOSH TRIPATHY	//0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0014637/2023	PABITRA MALIK @ CHUINA	PRABIR KUMAR RAY	JENAPUR /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	CMAPL/0000878/2023	S.RAJLAXMI@S.RAJLAKSHMI	DIPTI RANJAN MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
29	CMAPL/0000879/2023	BIPIN BIHARI BEHERA	DILLIP KUMAR PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
30	CMAPL/0000880/2023	SULACHANA SETHY	ADV	//
		VS	VS	()
		RESHMA SETHY		//
31	CMAPL/0000881/2023	KALANDI MALIK	ADV.	//
		VS	VS	()
		TRILOCHAN MALIK		//
32	CMAPL/0000882/2023	KALANDI MALIK	ADV.	//
		VS	VS	()
		TRILOCHAN MALIK		//
33	CMP/0001626/2023	DEBA PRSAD DAS	GOPINATH MISHRA	//
		VS	VS	()
		JAYANTI DAS @ PATTNAIK		//
34	CMP/0001627/2023	BHAWANI SANKAR NANDA	PRAFULLA KUMAR SAHOO	//
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

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35	CMP/0001628/2023	KAILASH CHANDRA MISHRA DEBABRATA SWAIN VS DR.NIBEDITA SAHU	AMIT PRASAD BOSE VS	// // 0 //
36	CMP/0001629/2023	LALITA SETHI VS SAGAR KUMAR KALTA @ SAGAR KUMAR SETHI	SUNITA SAHOO VS	// 0 //
37	CMP/0001630/2023	GOALK BIHARI RAYMOHAPATRA VS MANORAMA RAYMOHAPATRA	RAMESH KUMAR SAHU VS	// 0 //
38	CMP/0001631/2023	SABYASACHI PRADHAN VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	// 0 //
39	CMP/0001632/2023	RANGADHAR BIBHAR VS K.TAMANNA	SATYA PRAKASH MAHAPATRA VS	// 0 //
40	CONTC/0010602/2023	SARAT KUMAR MISHRA VS BALARAM PRADHAN, BRANCH MANAGER, PURI	ADV VS	// 0 //
41	CONTC/0010603/2023	KAILASH CHANDRA MISHRA VS SUNIL KUMAR BANSAL, I.P.S	SANTOSH KUMAR SWAIN VS	// 0 //
42	CONTC/0010604/2023	SARAT KUMAR MISHRA VS BALARAM PRADHAN, BRANCH MANAGER, PURI BRANCH OFFICE, PURI	ADV. VS	// 0 //
43	CONTC/0010605/2023	SAMAL BARRAGE UNION, ANUGUL VS ANU GARG, I.A.S	ADV VS	// 0 //
44	CONTC/0010606/2023	MAHESH PRASAD PANI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
45	CONTC/0010607/2023	RASMITA SAHU VS BINITA SENAPATI, D.E.O, DHENKANAL	NIRMAL PATTANAIAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

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46	CONTC/0010608/2023	BHARATI NAYAK VS PRASANNA KUMAR DAS, EXECUTIVE OFFICER, KABISURYANAGAR N.A.C., GANJAM	ADV. VS	// 0
47	CONTC/0010609/2023	BHAGIRATHI BARIK VS S. ASWATHY, I.A.S	ADV VS	// 0
48	CONTC/0010610/2023	SRIKANT KUMAR MAHAPATRA VS DIBYAJYOTI PARIDA, I.A.S.	ADV. VS	// 0
49	CONTC/0010611/2023	BHIMSEN MAHALING VS ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0
50	CONTC/0010612/2023	LOKANATH BEHERA VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, W.R. DEPT., ODISHA	ADV VS	// 0
51	CONTC/0010613/2023	ACHYUTANANDA ROUT VS MANORANJAN MISHRA, ENGINR. IN CHIEF., ODISHA	ADV. VS	// 0
52	CONTC/0010614/2023	KRUSHNA MOHAN JENA VS ARABINDA KUMAR PADHEE, I.A.S	ADV VS	// 0
53	CONTC/0010615/2023	RABINDRANATH BEHERA VS BIJAY KUMAR MOHAPATRA, DIRECTOR OF HEALTH SERVICES, ODISHA	ADV. VS	// 0
54	CONTC/0010616/2023	NANDINI PRADHAN VS SUSHANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// 0
55	CONTC/0010617/2023	AKSHAYA KUMAR SETH VS ANU GARG, I.A.S.	ADV. VS	// 0
56	CONTC/0010618/2023	SUKANTI SETHI VS SHUBHA SARMA, I.A.S	ADV VS	// 0
57	CONTC/0010619/2023	DEBAKI MAHANTA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	CONTC/0010620/2023	SHUBHA SARMA, I.A.S MALATI PRUSTI	ADV	//
		VS	VS	0
59	CONTC/0010621/2023	SHUBHA SARMA, I.A.S BARUNI BISWAL	ADV	//
		VS	VS	0
60	CONTC/0010622/2023	SHUBHA SARMA, I.A.S RATNAMANI MAHANTA	ADV.	//
		VS	VS	0
61	CONTC/0010623/2023	SHUBHA SARMA, I.A.S. SUBHADRA MAHANTA	ADV	//
		VS	VS	0
62	CONTC/0010624/2023	SHUBHA SARMA, I.A.S SIMANCHAL SWAIN	ADV	//
		VS	VS	0
63	CONTC/0010625/2023	SATYABRATA SAHU, I.A.S JUGAL KISHORE BHOI	ADV	//
		VS	VS	0
64	CONTC/0010626/2023	KALU MAJHI, SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, NUAPADA SUBHAM PRADHAN	ADV.	//
		VS	VS	0
65	CONTC/0010627/2023	PRAFULLA CHANDRA PRADHAN, OSD CUM SPECIAL SECY., HOME DEPT. RANJAN KUMAR GACHHAYAT	ADV	//
		VS	VS	0
66	CONTC/0010628/2023	ASWATHI S, I.A.S KHIRODA KUMAR ROUTH	ADV.	//
		VS	VS	0
67	CONTC/0010629/2023	ASWATHI S, I.A.S. KRUPASINDHU BEHERA	ADV	//
		VS	VS	0
68	CONTC/0010630/2023	ASWATHI S, I.A.S MANAS SAHOO	BISWARANJAN SWAIN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

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69	CONTC/0010631/2023	ER. PRASANNA KUMAR SENAPATY, CHIEF ENGINEER OF NATIONAL HIGHWAY, ODISHA KISHORE CHANDRA MAJHI VS ARAVIND AGRAWAL, I.A.S.	BIKASH MISHRA VS	// // 0 //
70	CONTC/0010632/2023	NILAKANTHA NAYAK VS KRUSHNA CHANDRA MOHANTY, CHIEF ENGINEER AND DIRECTOR, GROUND WATER DEVELOPMENT ODISHA, BBSR	ADV. VS	// 0 //
71	CONTC/0010633/2023	KISHORE KUMAR MAHARANA VS ARVIND AGRAWAL, I.A.S.	BIKASH MISHRA VS	// 0 //
72	CONTC/0010634/2023	BENUDHAR DAS VS ARAVIND AGRAWAL, I.A.S.	BIKASH MISHRA VS	// 0 //
73	CONTC/0010635/2023	PRANATI MOHAPATRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
74	CONTC/0010636/2023	DIBAKAR SWAIN VS ASWATHY S, I.A.S.	ADV VS	// 0 //
75	CONTC/0010637/2023	JAYANTI KHUNTIA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
76	CONTC/0010638/2023	ANJUSHREE JENA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
77	CONTC/0010639/2023	MALARANI KAR VS ASWATHY S., I.A.S.	ADV VS	// 0 //
78	CONTC/0010640/2023	BAIKUNTHANATH BEHERA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
79	CONTC/0010641/2023	BISHNU MOHAN ROUT VS ASWATHY S., I.A.S.	SATYAJIT SAMAL VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0010642/2023	ASHOK KUMAR BEHERA VS ASWATHY S., I.A.S.	SATYAJIT SAMAL VS	// ()
81	CRLMA/0000524/2023	SURENDRA KUMAR DALAI VS STATE OF ODISHA	ADV VS	// /0 ()
82	CRLMA/0000525/2023	BISWAJIT SAHOO VS STATE OF ODISHA	ADV. VS	// KORAPUT SADAR /107 /2022 ()
83	CRLMA/0000526/2023	BAIJAYANTI SINHA VS STATE OF ODISHA	S.J.PRADHAN VS	// CUTTACK VIGILANCE /4 /2009 ()
84	CRLMA/0000527/2023	JAGATANANDA SINHA VS STATE OF ODISHA(VIG.)	S.J.PRADHAN VS	// CUTTACK VIGILANCE /4 /2009 ()
85	CRLMC/0005520/2023	SRINIBAS MOHANTY VS SEPHALI BOSE	SAPAN KUMAR LENKA VS	// /0 ()
86	CRLMC/0005521/2023	SANTANU KUMAR DEHURY @ SHANTANU DEHURYDURGA PRASAD DHAL VS STATE OF ODISHA	VS	// BANTALA /391 /2023 ()
87	CRLMC/0005522/2023	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// BADAMBADI /169 /2022 ()
88	CRLMC/0005523/2023	ABHAYA KUMAR NATH VS REPUBLIC OF INDIA	ARUN KUMAR NAYAK VS	// JODAPADAR /37 /2019 ()
89	CRLMC/0005524/2023	ADITYA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /350 /2023 ()
90	CRLMC/0005525/2023	ADITYA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /350 /2023 ()
91	CRLMC/0005526/2023	MITHUN DASH	RAMAKANTA PRADHAN	// BENTKAR (42 MOUZA) UPD CUTTACK /32 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0005527/2023	ARJUNA DAS@ARJUNA KUMAR DAS	DEVASHIS PANDA	JEYPORE MAHILA /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	CRLREV/0000692/2023	SANATAN MALLICK	ABHISHEK DASH	CUTTACK VIGILANCE /11 /2012
		VS	VS	()
		REPUBLIC OF INDIA		//
94	FAO/0000586/2023	MANAGER LEGAL, SBI GENERAL INSURANCE COMPANY LTD.	PRANJUL TA	//
		VS	VS	()
		IPSIT KUMAR PRADHAN		//
95	FAO/0000587/2023	MANAGER, LEGAL, RELIANCE GENERAL INSURANCE COMPANY LTD.	PRANJUL TA	//
		VS	VS	()
		PRAVAT BEHERA		//
96	FAO/0000588/2023	MANAGER, LEGAL, RELIANCE GENERAL INSURANCE COMPANY LTD.	PRANJUL TA	//
		VS	VS	()
		BHRAMARBAR DAS		//
97	MACA/0001294/2023	PRAMOD KUMAR NAYAK	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		NILIMA PATRA		//
98	MACA/0001295/2023	PRAFULLA CHANDRA MOHANTY	MADAN MOHAN DAS	//
		VS	VS	()
		BHAGYALAXMI NAYAK		//
99	MACA/0001296/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK.	ADAM ALI KHAN	//
		VS	VS	()
		NALINI PATTNAIK		//
100	MACA/0001297/2023	M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK.	ADAM ALI KHAN	//
		VS	VS	()
		SHISIRA KUMAR NANDA		//
101	MACA/0001298/2023	CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	()
		SAPNA SARANGI		//
102	MACA/0001299/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

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103	MACA/0001300/2023	BANITA MOHANTY M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACKSANJAY KUMAR SAMANTARAY VS	VS	// // 0
104	MATA/0000452/2023	MANISHA PRIYADARSHANI PRATIMA BEHERA VS	DEBENDRA NARAYAN PATTANAİK VS	// // 0
105	MATA/0000453/2023	NIRAKAR BEHERA PABITRA KUMAR BARIK VS	MANAS RANJAN DHAL VS	// // 0
106	MATA/0000454/2023	MANISHA SUBUDHI SONALI BISWAS VS	BIBHU PRASAD TRIPATHY VS	// // 0
107	MATA/0000455/2023	NIRJHAR BISWAS ROMA KARMAKAR VS	SIDDHARTH PRASAD MISHRA VS	// // 0
108	MATA/0000456/2023	AMIT KARMAKAR ROMA KARMAKAR VS	SIDDHARTH PRASAD MISHRA VS	// // 0
109	RPFAM/0000446/2023	AMIT KARMAKAR KAILASH CHANDRA HOTA VS	ASHOK KUMAR JENA VS	// // 0
110	RPFAM/0000447/2023	PADMINI HOTA DIPIKA GHRITLAHRE VS	GOPINATH MISHRA VS	// // 0
111	RPFAM/0000448/2023	SURENDRA GHRITLAHRE LULIPTA BEURA VS	SARAT CHANDRA SAMAL VS	// // 0
112	RSA/0000578/2023	ANSHUMAN PRADHAN MAMATA PATTNAİK @ MAMATARANI PATTANAYAK VS	ABHIRA DEEP KUMAR MOHAPATRA VS	// // 0
113	RVWPET/0000489/2023	TAPAN KIRAN PATTNAİK @ TAPAN PATNAİK M/S. S.M.V. BEVERAGES PVT. LTD., MAHARASHTRAADV VS	VS VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

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114	RVWPET/0000490/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR VS SARAT CHANDRA PRADHAN	BIBHU PRASAD TRIPATHY VS	// 0
115	RVWPET/0000491/2023	BHUBANESWAR MUNICIPAL CORPORATION VS BAIKUNTHANATH GOCHHI	BHUBANESWAR MUNICIPAL CORPORATION VS	// 0
116	RVWPET/0000492/2023	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS GANESWAR MUKHI	T.P. BHURDA VS	// 0
117	RVWPET/0000493/2023	D.M., ORIENTAL INSURANCE COMPANY LTD. VS BIPIN BIHARI PRADHAN	G.P.DUTTA VS	// 0
118	RVWPET/0000494/2023	JOGINATH DASH VS STATE OF ODISHA	ADV. VS	// 0
119	TRP(C)/0000440/2023	SAVITRI@MINI KUMBHAR VS MAHENDRA KUMBHAR	PRATYUSH RANJAN PATTNAIK VS	// 0
120	WA/0003162/2023	JAYANANDA BEHERA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0
121	WA/0003163/2023	STATE OF ODISHA VS KRUSHNA PRASAD PRUSTY	BIBHU PRASAD TRIPATHY, A.G.A VS	// 0
122	WA/0003164/2023	STATE OF ODISHA VS KANHU CHARAN PARIDA	BIBHU PRASAD TRIPATHY, A.G.A VS	// 0
123	WA/0003165/2023	STATE OF ODISHA VS PRAMOD KUMAR PATRO	BIBHU PRASAD TRIPATHY, A.G.A VS	// 0
124	WA/0003166/2023	STATE OF ODISHA VS KELU CHARAN MOHAPATRA	BIBHU PRASAD TRIPATHY, A.G.A VS	// 0
125	WA/0003167/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A	//

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WA/0003168/2023	DILLIP KUMAR LENKA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
127	WA/0003169/2023	SANTOSH KUMAR PANDA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
128	WA/0003170/2023	BRAJESH KUMAR RANA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
129	WA/0003171/2023	AMIT KUMAR DAS STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
130	WA/0003172/2023	UMAKANTA DEHURY STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
131	WA/0003173/2023	TIKESWAR BHAIKAL STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
132	WA/0003174/2023	KALYANA KUMAR MOHARANA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
133	WA/0003175/2023	PADMALOCHAN BEHERA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
134	WA/0003176/2023	SATYABRAT MOHAPATRA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
135	WA/0003177/2023	LAXMAN KUMAR PRADHAN STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
136	WA/0003178/2023	GOBARDHAN SWAIN DILLIP KUMAR BAGARTI	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WA/0003179/2023	STATE OF ODISHA STATE OF ODISHA VS SANATAN PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
138	WA/0003180/2023	STATE OF ODISHA VS KAILASH CHANDRA KANDI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
139	WA/0003181/2023	SASMITA SAHOO VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
140	WA/0003182/2023	SASMITA SAHOO VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
141	WA/0003183/2023	STATE OF ODISHA VS NIMAI CH. OJHA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
142	WA/0003184/2023	Principal Secretary Of Agriculture And Farmers Empowerment VS Priya Ranjan Patra	ABHIRAM PRADHAN VS	// 0 //
143	WA/0003185/2023	Commissioner Cum Secretary Of School And Mass Education VS Malaya Kumar Roul	Ka. Dinkar Das VS	// 0 //
144	WP(C)/0042628/2023	RASMIRANJAN ROUT VS STATE OF ODISHA	PRABHASH RANJAN ROUTRAY VS	// 0 //
145	WP(C)/0042629/2023	MARKANDA SINGH VS PRINCIPALSECY. DEPT. OF ENERGY, BBSR	RAJESH KUMAR CHHOTRAY VS	// 0 //
146	WP(C)/0042630/2023	TARAMANI BEGERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
147	WP(C)/0042631/2023	GOURA SINGH VS PRINCIPAL SECY. DEPT. OF ENERGY, BBSR	KAPILA CHARAN NAYAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0042632/2023	KHETRABASI NAYAK VS REGISTRAR (JUDICIAL), ORISSA HIGH CIOURT, CUTTACK	NIRANJAN PANDA VS	// 0 //
149	WP(C)/0042633/2023	KHAGAPATI BISOI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
150	WP(C)/0042634/2023	HERITAGE VISION EDUCATION TRUST, KHURDA VS DHARANIDHAR UNIVERSITY, KEONJHAR	NIHAR RATH VS	// 0 //
151	WP(C)/0042635/2023	TANKADHAR SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
152	WP(C)/0042636/2023	INSTITUTE OF MANAGEMENT INFORMATION SCIENCE (IMPST), BBSR VS THE CHAIRMAN CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	CHITANJAN BISIK VS	// 0 //
153	WP(C)/0042637/2023	RANGABATI SWAIN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
154	WP(C)/0042638/2023	BHABANI SANKAR BADAJENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
155	WP(C)/0042639/2023	DILLIP KUMAR MAHAKUL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
156	WP(C)/0042640/2023	PANCHEI MUDULI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
157	WP(C)/0042641/2023	RAMA CHANDRA SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
158	WP(C)/0042642/2023	MINATI BHOL VS STATE BANK OF INDIA, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
159	WP(C)/0042643/2023	UMESH CHANDRA NAYAK	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0042644/2023	STATE OF ODISHA KALAKANHU BAGH	BHAKTA RANJAN BARIK	//
		VS	VS	0
161	WP(C)/0042645/2023	STATE OF ODISHA PRANATI MALLIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
162	WP(C)/0042646/2023	REGISTRAR (ADMIN), OHC, CUTTACK JYOTSHNAMAYEE MISHRA	TRILOCHAN RATH	//
		VS	VS	0
163	WP(C)/0042647/2023	UNION OF INDIA M/S ANKITA GRAPHICS PVT. LTD., CUTTACK	PRASANTA KUMAR JENA	//
		VS	VS	0
164	WP(C)/0042648/2023	COLLECTOR, CUTTACK MUCK CLEANING WORKERS DEVELOPMENT SOCIETY, PARADIP	PRASANTA KUMAR JENA	//
		VS	VS	0
165	WP(C)/0042649/2023	PARADIP PORT AUTHORITY, JAGATSINGHPUR TRAILOKYANATH SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
166	WP(C)/0042650/2023	STATE OF ODISHA MAHESWAR MOHAPATRA	SAILABALA JENA	//
		VS	VS	0
167	WP(C)/0042651/2023	STATE OF ODISHA DAMBARUDHAR NAYAK	SATYAJIT BEHERA	//
		VS	VS	0
168	WP(C)/0042652/2023	STATE OF ODISHA TAPAN KUMAR SAHOO	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
169	WP(C)/0042653/2023	STATE OF ODISHA LADHA BHAI ORPHANAGE, SAMBALPUR	KOUSIK ANANDA GURU	//
		VS	VS	0
170	WP(C)/0042654/2023	STATE OF ODISHA RAJ KUMARI BADI	SANJIBANI MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0042655/2023	STATE OF ODISHA KAMPA BHAI VOCATIONAL TRAINING INSTITUTE LASHO KANGIR APAT VS	ASHOK KANGIR	// // 0
172	WP(C)/0042656/2023	STATE OF ODISHA SANTOSHINI MISHRA VS	DEEPAK RANJAN SUNDARAY	// // 0
173	WP(C)/0042657/2023	UNION OF INDIA GANGADHR ROUT VS	NARESH CHANDRA SAHOO	// // 0
174	WP(C)/0042658/2023	GOVT. OF ODISHA THE ANGUL UNITED CENTRAL CO-OPERATIVE BANK LTD YA KUMAR MISHRA VS	RIJANDYA KUMAR MISHRA	// // 0
175	WP(C)/0042659/2023	DY. COMMISSIONER OF INCOME TAX, CIRCLE 4(1), BBSR SULOCHANA MOHANTY VS	ULLASH CHANDRA MOHANTY	// // 0
176	WP(C)/0042660/2023	TAHASILDAR AND EXECUTIVE MAGISTRATE, GARADPUR, KENDRAPARA SASMITA DAS VS	SAROJ KUMAR PADHY	// // 0
177	WP(C)/0042661/2023	STATE OF ODISHA KUMARSEN SENAPATI VS	ULLASH CHANDRA MOHANTY	// // 0
178	WP(C)/0042662/2023	STATE OF ODISHA BINU PETER VS	SAROJ KUMAR PADHY	// // 0
179	WP(C)/0042663/2023	STATE OF ODISHA SRIKANTA TRIPATHY VS	PARESH KUMAR MOHANTY	// // 0
180	WP(C)/0042664/2023	STATE OF ODISHA RANJAN DANGRI VS	AGASTI KANUNGO	// // 0
181	WP(C)/0042665/2023	STATE OF ODISHA SAMIR KUMAR SWAIN VS STATE OF ODISHA	BISWARANJAN MAHARATHA	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0042666/2023	SHRADDHANJALI DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
183	WP(C)/0042667/2023	LACHHAMOHAN NAYAK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
184	WP(C)/0042668/2023	PARBATI SITHA @ PALUNI SITHA VS MEMBER, COOPERATIVE TRIBUNAL, ODISHA, BBSR	SUBASH CHANDRA ACHARYA VS	// 0 //
185	WP(C)/0042669/2023	DURYODHAN MEHER VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
186	WP(C)/0042670/2023	PURNA CHANDRA RATH VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
187	WP(C)/0042671/2023	SONAM PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
188	WP(C)/0042672/2023	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
189	WP(C)/0042673/2023	SANATAN SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
190	WP(C)/0042674/2023	NIRMALA SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
191	WP(C)/0042675/2023	HRUSHIKESH THAKUR VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
192	WP(C)/0042676/2023	PADMABATI MOHANTA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
193	WP(C)/0042677/2023	SHASHEE BHUSAN SAHOO	SAROJ KUMAR PADHY	//

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0042678/2023	PRASANTA KUMAR PANDA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0042679/2023	PRATIMA PAL	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0042680/2023	SUBHASHMITA BARIK	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0042681/2023	HARI SHARANA DASH	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0042682/2023	SHIBANI BEHERA	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0042683/2023	PARESH CHANDRA PARIDA	SEVATI SOREN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0042684/2023	SIBARAM GOUDA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0042685/2023	GADADHAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0042686/2023	BAIDEHI NAG	PRITAM KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0042687/2023	SANKAR PRASAD BHOI	SK.KALIMUDDIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0042688/2023	ASIT KUMAR SAHU	BIDYADHAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0042689/2023	STATE OF ODISHA BUDDHADEV MAHANTA @ BUDHADEV MAHANTA DINESH KUMAR MOHANTY VS	VS	// // ()
206	WP(C)/0042690/2023	DISTRICT EDUCATION OFFICER-CUM-D.P.C., KEONJHAR JITEN KUMAR BANDHA VS	BIMBISAR DASH VS	// // ()
207	WP(C)/0042691/2023	STATE OF ODISHA DEBASHISA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0042692/2023	STATE OF ODISHA SAILASUTA DAS VS	MITALEE JESTHI VS	// // ()
209	WP(C)/0042693/2023	SUNIL BEHERA NRUSINGHA CHARAN TRIPATHY VS	BIRAJA PRASANNA DAS VS	// // ()
210	WP(C)/0042694/2023	STATE OF ODISHA LAXMIDHAR NAYAK VS	MANAS RANJAN KHATUA VS	// // ()
211	WP(C)/0042695/2023	TAHASILDAR, DHARMASALA SUSMITA NAYAK VS	JAJATI KISHORE MOHANTY VS	// // ()
212	WP(C)/0042696/2023	TRANSPORT COMMNR CUM CHAIRMAN, STAT TRANSPAORT AUTHORITY, CUTTACK PRATIMA PRAVA DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0042697/2023	STATE OF ODISHA CHITTA RANJAN JENA VS	JAJATI KISHORE MOHANTY VS	// // ()
214	WP(C)/0042698/2023	STATE OF ODISHA PRAFULLA KUMAR SATAPATHY VS	SUBHADUTTA ROUTRAY VS	// // ()
215	WP(C)/0042699/2023	STATE OF ODISHA SANTANU KUMAR SAHU VS	PRADEEP KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :27/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0042700/2023	NAMITA BARPANDA VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
217	WP(C)/0042701/2023	NABAGHAN BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
218	WP(C)/0042702/2023	HADU RAYA VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
219	WP(C)/0042703/2023	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
220	WP(C)/0042704/2023	DEBENDRA KUMAR BEHERA VS KALYANI MAHAPATRA	SUKANTA KUMAR NAYAK VS	// 0 //
221	WP(C)/0042705/2023	DUKALU DHRUA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
222	WP(C)/0042706/2023	KABITA SAHOO VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //
223	WP(C)/0042707/2023	RENUBALA BEURA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
224	WP(C)/0042708/2023	PRAHARAJ MAJHI VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
225	WP(C)/0042709/2023	KISHORE SAHOO VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //
226	WP(C)/0042710/2023	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
227	WP(C)/0042711/2023	PRASHANT KUMAR SAHOO	BANSHIDHAR SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	WP(C)/0042712/2023	STATE OF ODISHA PROMODINI BISWAL	DILLIP KUMAR MOHANTY	//
		VS	VS	()
229	WP(C)/0042713/2023	STATE OF ODISHA SHANTILATA DAS	ACHYUTANANDA PATTANAİK	//
		VS	VS	()
230	WP(C)/0042714/2023	UNION OF INDIA RAJENDRA KUMAR SWAIN	BANSHIDHAR BAUG	//
		VS	VS	()
231	WP(C)/0042715/2023	STATE OF ODISHA PRABHAKAR BISWAL	BIKASH MISHRA	//
		VS	VS	()
232	WP(C)/0042716/2023	STATE OF ODISHA M/S OMKAR ENTERPRISES, CUTTACK	BIBHUTI BHUSAN PANDA	//
		VS	VS	()
233	WP(C)/0042717/2023	ADDL. COMMNR. OF SALES TAX, CUTTACK RABINDRA SAHOO	TAPAN KUMAR MANDAL	//
		VS	VS	()
234	WPCRL/0000163/2023	STATE OF ODISHA KEJURAM BIBHAR	SATYANARAYAN MISHRA	//
		VS	VS	()
235	ABLAPL/0015425/2023	STATE OF ODISHA PRADEEP KUMAR BASTIA	JEET SWARUP SAMAL	//
		VS	VS	()
236	ABLAPL/0015426/2023	STATE OF ODISHA RAJKISHOR DAS	UMAKANTA BARIK	//
		VS	VS	()
237	ABLAPL/0015427/2023	STATE OF ODISHA CHANDRAGUPTA PRASAD	UMAKANTA BARIK	//
		VS	VS	()
238	ABLAPL/0015428/2023	STATE OF ODISHA SUJESTA DURGA	UMAKANTA BARIK	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0015429/2023	STATE OF ODISHA LATA LENKA VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /78 /2023 ()
240	ABLAPL/0015430/2023	STATE OF ODISHA TUKUNA LENKA VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /79 /2023 ()
241	ABLAPL/0015431/2023	STATE OF ODISHA BASUDEV PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /304 /2019 ()
242	ABLAPL/0015432/2023	STATE OF ODISHA KANHU CHARAN KAR @ KANHU KAR VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /78 /2023 ()
243	ABLAPL/0015433/2023	STATE OF ODISHA B. KOTESWAR @ B. KATESWAR DORA VS	PULAKESH MOHANTY VS	// RAMBHA (KHALLIKOTE) /731 /2023 ()
244	ABLAPL/0015434/2023	STATE OF ODISHA RAGHUNATH RAUL VS	RAMAKANTA PANDA VS	// SINGLA /256 /2023 ()
245	ABLAPL/0015435/2023	STATE OF ODISHA ANKIT KUMAR VS	AMIT BIKRAM ACHARYA VS	// / /0 ()
246	ABLAPL/0015436/2023	UNION OF INDIA (CBI) JITENDRA NAYAK VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /607 /2023 ()
247	ABLAPL/0015437/2023	STATE OF ODISHA SATYABHAMA PRADHAN VS	SK. ZAFARULLA VS	// DHAMNAGAR /196 /2021 ()
248	ABLAPL/0015438/2023	STATE OF ODISHA RAJANI RANBIR VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /436 /2023 ()
249	ABLAPL/0015439/2023	STATE OF ODISHA ASHOK KUMAR BEHERA VS	NIRANJAN PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0015440/2023	CHITARANJAN SETHI @ BHIKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /662 /2023 () //
251	ABLAPL/0015441/2023	MAHESH SAHOO @ MAHIA @ MAHESWAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000070/2023
252	ABLAPL/0015442/2023	NARASAMBHA @ NARASINGH @ NARSIMMA SONKAR VS STATE OF ODISHA	ABMAL KUMAR MAHAPATRA VS	SAMBALPUR TOWN /46 /2023 () //
253	ABLAPL/0015443/2023	SWAGAT SAMAL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JAJPUR TOWN /480 /2023 () //
254	ABLAPL/0015444/2023	ASHOK KUMAR PARIJA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	CHOUDWAR /120 /2020 () //
255	ABLAPL/0015445/2023	SANTOSH MARTHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /259 /2023 () //
256	ABLAPL/0015446/2023	SAMARJIT MOHANTY VS STATE OF ODISHA	ADWITIYA SATPATHY VS	/ /0 () //
257	ABLAPL/0015447/2023	ARBAZ KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /544 /2023 () //
258	ABLAPL/0015448/2023	HRUSHI @ HRUSHIKESH BEHERA VS STATE OF ODISHA	BIRABAR GANTHIA VS	ATHGARH /288 /2023 () //
259	ABLAPL/0015449/2023	PRAFULLA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /437 /2023 () //
260	ABLAPL/0015450/2023	BAPI@UMAKANTA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /819 /2023 () //
261	ABLAPL/0015451/2023	MANAS PRADHAN @ MANIA PRADHAN	JYOTIRMAYA SAHOO	NIRAKARPUR /31 /2015

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
262	ABLAPL/0015452/2023	VS STATE OF ODISHA CHITTA RANJAN PATTANAİK	VS JYOTIRMAYA SAHOO	() // KHURDA MODEL /140 /2023
263	ABLAPL/0015453/2023	VS STATE OF ODISHA SANYASI SAHOO	VS MANAS KUMAR CHAND	() // CHOUDWAR /675 /2023
264	ABLAPL/0015454/2023	VS STATE OF ODISHA IMRAN MOHAMMAD @ SK HASINAN RAJA	VS SAPAN KUMAR LENKA	() // CUTTACK SADAR /754 /2023
265	ABLAPL/0015455/2023	VS STATE OF ODISHA MONTU KUMAR @ RAJENDRA KUMAR KHORA	VS DIPTI RANJAN BHOKTA	() // KORAPUT TOWN /319 /2023
266	ABLAPL/0015456/2023	VS STATE OF ODISHA DINABANDHU LENKA	VS MIHIR KANTA RATH	() // JANKIA P.S. /444 /2023

ORISSA HIGH COURT

MISC CASES FILED on :27/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	110/2023 CRLMA/526/2023	BAIJAYANTI SINHA-MP	S.J.PRADHAN
2	179/2023 JCRLA/33/2019	JATRA@JATRAKAR BOITA-MP	MR.SATYANARAYAN MISHRA
3	180/2023 JCRLA/21/2021	ALOK NAYAK@MOHAPATRA-MP	MR ABHIJIT DAS
4	430/2023 CMAPL/879/2023	BIPIN BIHARI BEHERA-MP	DILLIP KUMAR PRADHAN
5	478/2023 MATA/452/2023	PRATIMA BEHERA-MP	DEBENDRA NARAYAN PATTANAIAK
6	479/2023 MATA/453/2023	PABITRA KUMAR BARIK-MP	MANAS RANJAN DHAL
7	480/2023 MATA/453/2023	PABITRA KUMAR BARIK-MP	MANAS RANJAN DHAL
8	481/2023 MATA/454/2023	SONALI BISWAS-MP	BIBHU PRASAD TRIPATHY
9	482/2023 MATA/456/2023	ROMA KARMAKAR-MP	SIDDHARTH PRASAD MISHRA
10	529/2023 RVWPET/489/2023	M/S. S.M.V. BEVERAGES PVT. LTD., MAHARASHTRA-MP	ADV
11	530/2023 RVWPET/490/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	BIBHU PRASAD TRIPATHY
12	531/2023 RVWPET/490/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	BIBHU PRASAD TRIPATHY
13	532/2023 RVWPET/491/2023	BHUBANESWAR MUNICIPAL CORPORATION	BIBHU PRASAD TRIPATHY
14	533/2023 RVWPET/491/2023	BHUBANESWAR MUNICIPAL CORPORATION	BIBHU PRASAD TRIPATHY
15	534/2023 RVWPET/492/2023	REGIONAL MANAGER,ORIENTAL INSURANCE CO.LTD., KHRIDT-MP	KHRIDT-MP
16	535/2023 RVWPET/493/2023	D.M., ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
17	558/2023 RPFAM/448/2023	LULIPTA BEURA-MP	SARAT CHANDRA SAMAL
18	962/2023 CRLREV/461/2023	KAILASH CHHURA-MP	TUSAR KUMAR MISHRA
19	963/2023 CRLREV/692/2023	SANATAN MALLICK-MP	ABHISHEK DASH
20	1066/2023 FAO/586/2023	MANAGER LEGAL, SBI GENERAL INSURANCE COMPANY	CLF.DUMPA
21	1067/2023 FAO/586/2023	MANAGER LEGAL, SBI GENERAL INSURANCE COMPANY	CLF.DUMPA
22	1068/2023 FAO/587/2023	MANAGER, LEGAL, RELIANCE GENERAL INSURANCE CO	CLF.DUMPA
23	1069/2023 FAO/587/2023	MANAGER, LEGAL, RELIANCE GENERAL INSURANCE CO	CLF.DUMPA
24	1070/2023 FAO/588/2023	MANAGER, LEGAL, RELIANCE GENERAL INSURANCE CO	CLF.DUMPA
25	1071/2023 FAO/588/2023	MANAGER, LEGAL, RELIANCE GENERAL INSURANCE CO	CLF.DUMPA
26	1568/2023	SAILABALA SWAIN-MP	TAPAN KUMAR BISWAL

27	CMP/274/2023 1569/2023	MD.SAHID-MP	DILLIP KUMAR PRADHAN
28	CMP/83/2022 1570/2023	SABYASACHI PRADHAN-MP	SATYA PRAKASH MAHAPATRA
29	CMP/1631/2023 1571/2023	RANGADHAR BIBHAR-MP	SATYA PRAKASH MAHAPATRA
30	CMP/1632/2023 1704/2023	PRAFULLA BHOI-MP	PRADIP KUMAR MALLICK
31	BLAPL/12964/2023 2262/2023	PRAMOD KUMAR NAYAK-MP	PRADEEP KUMAR MISHRA
32	MACA/1294/2023 2263/2023	PRAMOD KUMAR NAYAK-MP	PRADEEP KUMAR MISHRA
33	MACA/1294/2023 2264/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK-MP	ADAM ALI KHAN
34	MACA/1296/2023 2265/2023	M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK-MP	ADAM ALI KHAN
35	MACA/1297/2023 2266/2023	CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
36	MACA/1298/2023 2267/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
37	MACA/1299/2023 2268/2023	M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK-MP	SANJAY KUMAR SAMANTARAY
38	MACA/1300/2023 2269/2023	M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK-MP	SANJAY KUMAR SAMANTARAY
39	MACA/1300/2023 2853/2023	TOFAN GURU-MP	
40	ABLAPL/11965/2023 2854/2023	BIPIN SATAPATHY-MP	
41	ABLAPL/2975/2023 2855/2023	MUNA@BRAJAMOHAN BARIK-MP	REBATILATA PANDA
42	ABLAPL/7097/2017 2857/2023	LAXMIPRIYA MALLICK-MP	
43	ABLAPL/14461/2023 3169/2023	BUDHADEV MAHANTA @ BUDDHADEV MAHANTA-MP	DINESH KUMAR MOHANTY
44	CRLA/140/2023 3727/2023	SRINIBAS MOHANTY-MP	SAPAN KUMAR LENKA
45	CRLMC/5520/2023 3728/2023	SANTANU KUMAR DEHURY @ SHANTANU DEHURY-MP	DURGA PRASAD DHAL
46	CRLMC/5521/2023 3729/2023	ADITYA KUMAR SAHOO-MP	PANCHANAN PANIGRAHI
47	CRLMC/5524/2023 3730/2023	ADITYA KUMAR SAHOO-MP	PANCHANAN PANIGRAHI
48	CRLMC/5525/2023 3731/2023	ARJUNA DAS@ARJUNA KUMAR DAS-MP	DEVASHIS PANDA
49	CRLMC/5527/2023 9077/2023	JAYANANDA BEHERA-MP	SRIKAR KUMAR RATH
50	WA/3162/2023 9078/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
51	WA/3163/2023 9079/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
52	WA/3163/2023 9080/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
53	WA/3163/2023 9081/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
54	WA/3164/2023 9082/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
55	WA/3164/2023 9083/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
56	WA/3166/2023 9084/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
57	WA/3165/2023 9085/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
	WA/3166/2023		

58	9086/2023 WA/3165/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
59	9087/2023 WA/3165/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
60	9088/2023 WA/3119/2023	YUDHISTHIRA SETHI-MP	KSHIROD KUMAR SWAIN
61	9089/2023 WA/3121/2023	YUDHISTHIRA SETHI-MP	KSHIROD KUMAR SWAIN
62	9090/2023 WA/3167/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
63	9091/2023 WA/3167/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
64	9092/2023 WA/3167/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
65	9093/2023 WA/3168/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
66	9094/2023 WA/3168/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
67	9095/2023 WA/3168/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
68	9096/2023 WA/3169/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
69	9097/2023 WA/3169/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
70	9098/2023 WA/3169/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
71	9099/2023 WA/3170/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
72	9100/2023 WA/3170/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
73	9101/2023 WA/3170/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
74	9102/2023 WA/3171/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
75	9103/2023 WA/3171/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
76	9104/2023 WA/3171/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
77	9105/2023 WA/3172/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
78	9106/2023 WA/3172/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
79	9107/2023 WA/3172/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
80	9108/2023 WA/3173/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
81	9109/2023 WA/3173/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
82	9110/2023 WA/3173/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
83	9111/2023 WA/3174/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
84	9112/2023 WA/3174/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
85	9113/2023 WA/3174/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
86	9114/2023 WA/3177/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
87	9115/2023 WA/3177/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
88	9116/2023 WA/3177/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
89	9117/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.

	WA/3175/2023		
90	9118/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
	WA/3175/2023		
91	9119/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
	WA/3175/2023		
92	9120/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3176/2023		
93	9121/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3176/2023		
94	9122/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3176/2023		
95	9123/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3179/2023		
96	9124/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3179/2023		
97	9125/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
	WA/3179/2023		
98	9126/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3180/2023		
99	9127/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3180/2023		
100	9128/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3180/2023		
101	9129/2023	SASMITA SAHOO-MP	DILLIP RAY
	WA/3181/2023		
102	9130/2023	SASMITA SAHOO-MP	DILLIP RAY
	WA/3182/2023		
103	9131/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3183/2023		
104	9132/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3183/2023		
105	9133/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
	WA/3183/2023		
106	20429/2023	ITISHRI SINGH-MP	RANJITA DHAL
	WP(C)/20138/2022		
107	20430/2023	BINAPANI PRADHAN-MP	RANJITA DHAL
	WP(C)/20147/2022		
108	20431/2023	PRADIP KUMAR SETHI-MP	RANJITA DHAL
	WP(C)/20140/2022		
109	20432/2023	ODISHA MERCHANDISE PVT LTD-MP	MR
	WP(C)/16629/2017		
110	20433/2023	RASMIRANJAN ROUT-MP	PRABHASH RANJAN ROURAY
	WP(C)/42628/2023		
111	20434/2023	BHAGIRATHI KAR-MP	BIJAYA KUMAR BEHERA
	WP(C)/18765/2023		
112	20435/2023	KHIROD KUMAR MISHRA-MP	BIJAYA KUMAR BEHERA
	WP(C)/18781/2023		
113	20436/2023	MANMATH KUMAR SAHOO-MP	H.V.B.R.K.DORA
	WP(C)/11942/2023		
114	20437/2023	HERITAGE VISION EDUCATION TRUST, KHURDA-MP	NIHAR RATH
	WP(C)/42634/2023		
115	20438/2023	SANJAYA KESHARI MOHAPATRA-MP	
	WP(C)/41415/2023		
116	20439/2023	INSTITUTE OF MANAGEMENT INFORMATION SCIENCE (IMSI), BBSR-MP	
	WP(C)/42636/2023		
117	20440/2023	RANGABATI SWAIN-MP	JAGAJIBAN PRADHAN
	WP(C)/42637/2023		
118	20441/2023	PANCHEI MUDULI-MP	JAGAJIBAN PRADHAN
	WP(C)/42640/2023		
119	20442/2023	PRANATI MALLIK-MP	KRISHNA CHANDRA SAHU
	WP(C)/42645/2023		
120	20443/2023	M/S. ESSAY CATRER, BBSR-MP	KOUSIK ANANDA GURU
	WP(C)/39883/2023		

121	20444/2023 WP(C)/42651/2023	DAMBARUDHAR NAYAK-MP	SATYAJIT BEHERA
122	20445/2023 WP(C)/38705/2023	SUSANT KUMAR PATRA-MP	
123	20446/2023 WP(C)/42654/2023	RAJ KUMARI BADI-MP	SANJIBANI MISHRA
124	20447/2023 WP(C)/33873/2023	RAJKUMAR SAHANI-MP	
125	20448/2023 WP(C)/38705/2023	SUSANT KUMAR PATRA-MP	
126	20449/2023 WP(C)/42657/2023	GANGADAHR ROUT-MP	NARESH CHANDRA SAHOO
127	20450/2023 WP(C)/42658/2023	THE ANGUL UNITED CENTRAL CO-OPERATIVE BANK LTD	PRANAYA KUMAR MISHRA
128	20451/2023 WP(C)/42660/2023	SASMITA DAS-MP	SAROJ KUMAR PADHY
129	20452/2023 WP(C)/42661/2023	KUMARSEN SENAPATI-MP	ULLASH CHANDRA MOHANTY
130	20453/2023 WP(C)/42662/2023	BINU PETER-MP	SAROJ KUMAR PADHY
131	20454/2023 WP(C)/42666/2023	SHRADDHANJALI DIGAL-MP	SAROJ KUMAR PADHY
132	20455/2023 WP(C)/42671/2023	SONAM PANDA-MP	SAROJ KUMAR PADHY
133	20456/2023 WP(C)/42674/2023	NIRMALA SAHOO-MP	SAROJ KUMAR PADHY
134	20457/2023 WP(C)/42676/2023	PADMABATI MOHANTA-MP	SAROJ KUMAR PADHY
135	20458/2023 WP(C)/42677/2023	SHASHEE BHUSAN SAHOO-MP	SAROJ KUMAR PADHY
136	20459/2023 WP(C)/42680/2023	SUBHASMITA BARIK-MP	SAROJ KUMAR PADHY
137	20460/2023 WP(C)/42682/2023	SHIBANI BEHERA-MP	SAROJ KUMAR PADHY
138	20461/2023 WP(C)/42686/2023	BAIDEHI NAG-MP	PRITAM KUMAR MOHANTY
139	20462/2023 WP(C)/42692/2023	SAILASUTA DAS-MP	MITALEE JESTHI
140	20463/2023 WP(C)/42694/2023	LAXMIDHAR NAYAK-MP	MANAS RANJAN KHATUA
141	20464/2023 WP(C)/42698/2023	PRAFULLA KUMAR SATAPATHY-MP	SUBHADUTTA ROURAY
142	20465/2023 WP(C)/42706/2023	KABITA SAHOO-MP	TAPAN KUMAR MANDAL
143	20466/2023 WP(C)/42706/2023	KABITA SAHOO-MP	TAPAN KUMAR MANDAL
144	20467/2023 WP(C)/42710/2023	SANKAR BEHERA-MP	MIHIR KANTA RATH
145	20468/2023 WP(C)/42709/2023	KISHORE SAHOO-MP	TAPAN KUMAR MANDAL
146	20469/2023 WP(C)/42709/2023	KISHORE SAHOO-MP	TAPAN KUMAR MANDAL
147	20470/2023 WP(C)/42714/2023	RAJENDRA KUMAR SWAIN-MP	BANSHIDHAR BAUG
148	20471/2023 WP(C)/42716/2023	M/S OMKAR ENTERPRISES, CUTTACK-MP	BIBHUTI BHUSAN PANDA
149	20472/2023 WP(C)/42717/2023	RABINDRA SAHOO-MP	TAPAN KUMAR MANDAL
150	20473/2023 WP(C)/42717/2023	RABINDRA SAHOO-MP	TAPAN KUMAR MANDAL